

From

Registrar General High Court of Uttarakhand Nainital

To

1. All the District Judges,

2. Principal Judge/ Judge, Family Courts State Judiciary of Uttarakhand

C.L. No. 12

/U.H.C./Admn.B/2023

27 May, 2023 Dated:

Subject:

Monitoring Of Infrastructure Work In District And Outlying Courts.

Sir,

Apropos to the above, I am directed to inform you to constitute a three-member Committee to monitor and oversee all the infrastructure work, undertaken in your respective judgeship, under any Accounting Head, for which budget is provided by the High Court or the Government by way of a Government Order, against the estimate prepared for that work.

- 2. The Committee, so constituted, shall comprise of -
 - (a) a responsible Judicial Officer,
 - (b) Central Nazir/ Nazir of the Court and
 - (c) an officer from PWD, not below the rank of Junior Engineer.
- Judge, Family Court shall be the Member/ In-charge of the 3. Committee, if the infrastructure work pertains to a Family Court.
- 4. The objectives of the Committee shall be as under:
 - The members of the Committee shall necessarily submit a report on each and every infrastructure work after verifying the same, individually as well as jointly, to the District Judge concerned after completion of work to the effect that work has been done satisfactorily, and as per the provisions of the estimate, in the format enclosed at Annexure 'A'.
 - The Committee shall ensure that Utilization Certificate of each and every work is timely submitted in the prescribed format.
- You are, therefore, informed accordingly for strict compliance of the aforesaid directions.

Yours sincerely,

(Anuj Kumar Sangal) Registrar General May, 2023

215/2023

No. 2600 /U.H.C./Admn.B/2023 Copy forwarded to:

PPS to Hon'ble the Chief Justice, with the request to place the same before 1. His Lordship for kind perusal.

Dated:

2. PS/PA to Hon'ble Judge(s), with the request to place the same before His Lordship for kind perusal.

3. All the Registrars of the High Court.

Asstt. Registrar (I.T.), High Court for uploading the same on the official 4. website.

5. Guard File.

> (Anuj Kumar Sangal) Registrar General